Sanghvi Forging And Engineering Limited

A. Financial Creditors:

The following claims has been received from financial creditors and same has been verified:

SI. Name of the Financial Creditor Amount Claimed Amount Admitted Voting Share Security Interest Nos Primary: Plant and Machinery at plot No 1401-1403, 244/6,244/7,244/17 to 20 Waghodia, Plant and Machinery at L14, RS No 192/1 Gandhvi Jamnagar, Waghodia.. Collateral: 1 Bank of Baroda 671,265,071 671,265,071 37.72% Land and Building, Plot No 244/17-20, GIDC, Waghodia. Inventory & Recievables, Leasehold right of land admeasuring 3900 Sq. Mtrs and factory building at Plot No 244/6 & 7 , R.S. No. 11490/p, 1491/p, GIDC Waghodia. Windmill Land and Building: Leasehold right of land admeasuring Ha - 0.80.94 equivalent to approx. A-2.00 G at Gandhvi forming part of R.S. No 192/1 of Mouje: Gandhvi, Kalyanpur, Jamnagar. Windmill of 0.35 MW: Plant & Machniery at Gandhvi forming part of R.S. No. 192/p of Mouje Gandhvi, Kalyanpur, Jamanagar. Leasehold rights of Plot No. 1401, 1402 & 1403 GIDC Industrial estate, Waghodia, Baroda admeasuring 49770 Sq. Mtr. Plant & Machinery at plot No. 1401, 1402 & 1403 GIDC Industrial estate, Waghodia, Baroda Land admeasuring 4000 Sq. Mtrs & Building belonging to the company at Plot 244/17 to 244/20 GIDC 2 State Bank of India 1,108,553,950 1,108,553,950 62.28% Waghodia, Baroda. Total 1,779,819,021 1,779,819,021 100.00%

(Amount In INR)